

(4)

Declaration of Assets and Liabilities

Year...2023

I, Kalpana Kumari, son/daughter/wife of Manoj Kumar
aged 53 years, belonging to Bihar Legislative Assembly
service and presently working as Assistant Sub Marshal
give herein below the details of the assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependants*:

2325
17/2/23

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name Son	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash SBI 55000/-					
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Post office RD 3000 Post office save 44000				
(iii)	Bonds, Debentures and Shares in companies	SAHARA 30000	LIC 10000		X	X
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 32000/-	X	LIC 34000/-	Y	Y
(v)	Motor Vehicles (details of make, etc.)				X	Y
(vi)	Jewellery (give details of weight and value)	200 gm Gold 100 gm Silver	Bullet BR03R 4443 CT.100 DIKE			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

(Signature)

B. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	हमदनाचक ७३२- १५-एर जमीन				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	BI Vijay Kung Appartment Gardani Dag Palna				
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 30/02/2011
(a)	(I) Loans from Banks	UDFC BANK	
	(II) Loans from financial institutions	LIC Housing Finance Ltd	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

PTS/BLA 1075

Gender :-

F (M/F)

Date of Birth :-

2 1 1 2 1 9 6 9 (DD/MM/YYYY)

Class/Group :-

C (A/B/C)

Cadre :-

Bihar Legislative Assembly Assistant sub Marshal
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

Sitamarhi

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Kalpana Kumari

Name of Employee: Kalpana Kumari

Designation: Assistant sub Marshal

Department: Marshal Branch

Place: Patna

Date: 15/2/23

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

— Kalpana Kumari —
15/2/23